

Date	Office Report	Orders
		<p style="text-align: center;">(2205)</p> <p style="text-align: center;">✓</p> <p style="text-align: center;"><u>4.6.1990</u></p> <p>Present : Shri P. T. Mathews, Counsel for Applicant.</p> <p>The learned counsel for applicant made a submission that subsequent to the filing of his application, the Delhi Administration has clarified to the Directorate of Estates, Ministry of Urban Development that the applicant is eligible for allotment of accommodation from the Government pool. Thereafter the learned counsel wanted to withdraw the application. The applicant may, however, file a fresh application.</p> <p style="text-align: center;">J. P. Sharma (J. P. Sharma) Member (J)</p> <p style="text-align: right;">I. K. Rasgotra (I. K. Rasgotra) Member (A) 16/9/</p>